

1	2	3
6.	Jammu and Kashmir	62
7.	Jharkand	340
8.	Karnataka	7056
9.	Kerala	13189
10.	Maharashtra	3573
11.	Manipur	170
12.	Meghalaya	560
13.	Mizoram	620
14.	Nagaland	525
15.	Odisha	200
16.	Punjab	2873
17.	Tamil Nadu	12670
18.	Tripura	810
19.	Uttar Pradesh	6074
20.	Uttarakhand	338
21.	West Bengal	627
<b>Union Territories</b>		
1.	Chandigarh	132
Total		60662

#### Scheme for development of desert areas

† 5093. SHRI ASHK ALI TAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area under desert along with the percentage of population density therein in the country, state-wise;

(b) whether any special scheme has been included/proposed in the coming Five Year Plan for development of desert land;

† Original notice of the question was received in Hindi

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) A High level Technical Committee set up in 1994 under the Chairmanship of Prof. Hanumantha Rao identified 45,7949m. ha desert areas in 235 blocks of 40 districts in 7 States, namely Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka and Rajasthan. No information is available about the percentage of population density in such area.

(b) to (d) No, Sir. However, the Department of Land Resources has been implementing an area development programme viz. Desert Development Programme on a project mode on watershed approach with effect from 1.04.1995. The basic objective of the programme is to mitigate the adverse effects of desertification and adverse climatic conditions through rejuvenation of the natural resource base of identified desert areas. Since 1995-96 to 2006-07 15746 projects covering an area of 78.73 lakh hectare have been sanctioned and Rs. 3127.67 crore has been released upto 2011-12 to implement these projects.

The Department of Land Resources, Ministry of Rural Development's Desert Development Programme has since been consolidated along with other area development programmes namely, Drought Prone Areas Programme (DPAP) and Integrated Wastelands Development Programme (DPAP) and Integrated Wastelands Development Programme (IWDP) into a single modified programme called Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009. Due priority to desert areas is being while selecting the projects under IWMP. The IWMP is being implemented under Common Guidelines for Watershed Development Projects, 2008.

#### **Appraisal of Indian basins sedimentary basins**

5094. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that India Hydrocarbon Vision (IHV) 2025 document envisages appraisal of the Indian sedimentary basins to the extent of 25 percent by 2005, 50 percent by 2010, 75 percent by 2015 and 100 percent by 2025;

(b) if so, to what extent these targets have been achieved so far;

(c) the total areas awarded for exploration; and